

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Legislation Section) Civil Secretariat
Srinagar/Jammu

Subject: Establishment of Permanent Lok Adalats under Section 22-B of the Legal Services Authorities Act, 1987 in the Union Territory of Jammu and Kashmir.

Reference: Council of Minister's Decision No. 95/10/2026 dated 04.08.2026.

Government Order No:10061-JK(LD) of 2026
Dated: 11 - 08 - 2026

Sanction is hereby accorded to the establishment of two Permanent Lok Adalats under section 22-B of the Legal Services Authorities Act, 1987 at Jammu and Srinagar, at the divisional level with creation of following number of posts/positions:

S. No.	Name of the Post	No. of Posts	Pay Scale
1.	Chairman, Retired District & Sessions Judge	02	J-5144840-194660 minus pension
2.	Reader	02	L-7 (44900-142400)
3.	P.A cum Junior Scale Stenographer	02	L-6B (35600-112800)
4.	Senior Assistant	02	L5- (29200-92300)
5.	Process Server	02	L2- (19900-63200)
6.	Orderlies	02	SLI- (14800-47100)
7.	Member with Chairman	02	Fixed @12000 per Lok Adalat, 4 sittings in a month @ 3000/- per sitting.
Total Posts		14	

This issues with the concurrence of Finance department conveyed vide UO No. 7759074 FD-Code/452/2026-12 /121 dated 18-06-2026.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Commissioner/Secretary to the Government
Department of Law, Justice and PA

No: Law-Leg/18/2021-10

Dated: 11 -08-2026

Copy for information and necessary action to the:

1. Financial Commissioner/ACS, Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Lok Bhavan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department.
5. Member Secretary, Jammu and Kashmir Legal Services Authority, Srinagar.
6. Director Information, J&K, Srinagar.
7. Director Archives, Archaeology and Museums, J&K, Srinagar.
8. Private Secretary to the Chief Secretary for information of Chief Secretary.
9. Private Secretary to the Commissioner/Secretary to the Government, Department of Law, Justice and Parliamentary for information of the Commissioner Secretary.
10. I/C Website, Department of Law, Justice and Parliamentary Affairs.
11. Government Order File.
12. Concerned File.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

11.08.2026